## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.4133 TO BE ANSWERED ON 12.12.2019

#### STATUS OF HYDRO POWER PLANTS IN KERALA

### 4133. ADV. DEAN KURIAKOSE:

Will the Minister of POWER be pleased to state:

- (a) whether the majority of the hydropower plants in the State of Kerala have crossed their useful life and if so, the details thereof;
- (b) whether renovation and modernization are yet to be done on the dams and if so, the details thereof;
- (c) whether the Kerala State Electricity Board (KSEB) has sought more funds from the Central Electricity Regulatory Commission to cover for the increased operation and maintenance costs of the hydro power plants; and
- (d) if so, the details thereof?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a): Out of 16 Hydro Electric Projects (i.e. above 10 MW) in Kerala, nine stations have crossed their useful life (of 40 years as per CERC guidelines) and their details are given below:

SI. No.	Name of Stations	Installed Capacity (NoxMW)	No. of years of operation after commissioning
1.	Pallivaasal	3x5 + 3x7.5	79
2.	Sengulam	4x12	65
3.	Neriamangalam	3x15	58
4.	Panniar	2x15	56
5.	Poringalkuth	4x8	62
6.	Sholayar	3x18	53
7.	Sabarigiri	6x50	53
8.	Kuttiady	3x25	47
9.	Idukki (1st stage)	3x130	43

(b): Government of Kerala and Kerala State Electricity Board Ltd. (KSEBL) have taken up Dam Rehabilitation and Improvement Project (DRIP), with financial assistance from World Bank through Ministry of Jal Shakti, which commenced w.e.f. 18th April 2012. In the ongoing phase of DRIP, 37 dams of 12 Hydro Electric projects of KSEBL are included.

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(d): Does not arise.

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